

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 144 of 2010

Dated: 21st July, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Dutta, Judicial Member**

In the matter of:

Jogindra Castings (P) Ltd.	Appellant(s)
	Vs.	
Punjab State Power Corporation Ltd. & Anr.	Respondent(s)

Counsel for the Appellant (s) : Mr. Dinkar Kumar.

Counsel for the Respondent (s) : Ms. Ranjitha

ORDER

Learned counsel for the parties have filed their written submissions.

Judgment reserved

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

PK

